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No. K-13014/03/2022-US-I Government of India Ministry of Law & Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, New Delhi-110 011, dated 10<sup>th</sup> August, 2023.

## **NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Smt. Manjusha Ajay Deshpande, to be an Additional Judge of the Bombay High Court for a period of two years with effect from the date she assumes charge of her office.

10/8/2025

(Rajinder Kashyap)

Special Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No. K-13014/03/2022-US-I

Dated: 10.08.2023.

## Copy to:-

- Smt. Manjusha Ajay Deshpande, Advocate through the Registrar General, 1. Bombay High Court, Mumbai.
- 2. The Secretary to the Governor, Maharashtra, Mumbai
- The Secretary to the Governor, Goa, Panaji. 3.
- The Secretary to the Chief Minister, Maharashtra, Mumbai. 4.
- The Secretary to the Chief Minister, Goa, Panaji. 5.
- The Secretary to the Chief Justice, Bombay High Court, Mumbai. 6.
- The Chief Secretary, Government of Maharashtra, Mumbai. 7.
- The Chief Secretary, Government of Goa, Panaji. 8.
- 9. The Registrar General, Bombay High Court, Mumbai.
- 10. The Accountant General, Maharashtra, Mumbai.
- 11. The Accountant General, Goa, Panaji.
- The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New 12. Delhi
- PS to Principal Secretary to the Prime Minister, PM's Office, South Block, 13. New Delhi.
- Registrar (Conf.), o/o Chief Justice of India, 7, Krishna Menon Marg, New 14. Delhi.
- PS to MoS, L&J(I/C) /PPS to Secretary (J). 15.
- Technical Director, NIC, Department of Justice, with a request to upload on 16. the website of the Department (www.doj.gov.in).

(Prem Chand)

Under Secretary (Appointments-I)

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